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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order No.1

Copies of order dt. 13.5.02 alongwith copies of the same sent to all the respds. by Regd/AD.

Free copies of said order may be handed over to counsels for both sides.

Pravir
J.D.

for
21/5

required postages, free copies of this order be also handed over to the counsels of both sides.

Subodh
12/05/2002

MEMBER (JUDICIAL)

Order dt. 04.08.03

On being mentioned, this disposed of case is taken up.

M.A.No.1088/02 has been filed in this case, by the Respondents, seeking extension of time to comply the final direction given in this O.A. Mr. A.K. Bose, learned Sr. Standing Counsel has disclosed that the order has already been complied with on 28.02.2003.

Therefore, this M.A. ,having already become infructuous, the same is hereby disposed of.

Subodh
Vice Chairman 628

Y.C.
Member (J)